

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 14074/2014

BACHAN SINGH & ANR Petitioner(s)

VERSUS

GRAM SABHA & ORS Respondent(s)

(with office report)

Date : 17/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Gupta, Adv.

For Respondent(s)

Ms. Firdouse Quth Wani, Adv.
Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 12.5.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.03.18
11:33:55 CET
Reason: